

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 1246
TO BE ANSWERED ON 25.07.2016

UGC Funds to Universities

1246. SHRI B. SENGUTTUVAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the Universities which have not been sanctioned University Grants Commission (UGC) funds during the last three years and the reasons therefor, State/UT-wise;
- (b) whether due to relaxation of the terms of the UGC in the appointment of Vice-Chancellors, UGC grants to some of the Universities has been stopped in the country;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) to (d): The University Grants Commission (UGC) has informed that it provides financial assistance to universities which are eligible to receive central assistance under Sections 2(f) and 12B of UGC Act, 1956. The UGC has further informed that it has not stopped the grants of any of the 39 Central Universities, 159 State Universities and 21 institutions deemed to be universities, that are funded by it, during the last three years.
